

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-515
IB-1806/ND/2019
IA/1318/2022

IN THE MATTER OF:

Mr. Ashok Seth

...Applicant

Vs.

M/s. Gold Wine Pvt. Ltd.

...Respondent

SECTION

U/s 9 IBC CIRP

Order delivered on 28.09.2022

CORAM:

**SHRI P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant

Mr. Rahul Bhatia, Adv.

For the Respondent

ORDER

Due to paucity of time, list the matter on **18.10.2022**.

Amit Tiwari


FOO (Court Officer)